

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.105/2015
RT CP No.129/Chd/Hry/2017**

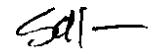
BTC Infrastructure Development Pvt. Ltd.Petitioner

Present: Mr. Arun Kumar, Advocate for petitioner.

Mr. Raj Singh, Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh

Mr. Raj Singh, Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh submits that he has instructions from the Registrar of Companies, NCT of Delhi and Haryana that on moving the appropriate application by the petitioner-company for withdrawal of the Board resolution on the basis of which Form No.MGT.14 was filed, the necessary order will be passed. Learned counsel for the petitioner seeks time to have further instructions.

List the matter on 17.08.2017


(Justice R.P. Nagrath)
Member(Judicial)

✓July 13,2017
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